

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/266/ (IB)/2017  
NAME OF THE PETITIONER(S) : BAJAJ FINANCE LTD  
NAME OF THE RESPONDENT(S) : PRANAS TECHNOLOGIES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner called but absent. He was present on 7.6.2017. As seen the order dated 21.7.2017, both the parties were called absent. Even today there is no representation on behalf of both the parties. Therefore, the matter is dismissed in default.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)